



2026:AHC:16922

HIGH COURT OF JUDICATURE AT ALLAHABAD
CRIMINAL MISC. BAIL APPLICATION No. - 31858 of 2025

Vidya Prasad

.....Applicant(s)

Versus

State of U.P.

.....Opposite
Party(s)

Counsel for Applicant(s) : Baleshwar Dayal, Mayank Prakash
Rawat, Shekhar Singh
Counsel for Opposite Party(s) : G.A.

Court No. - 68

HON'BLE ASHUTOSH SRIVASTAVA, J.

Shri Shekhar Singh, learned counsel for the applicant submits at bar that present bail application has been rendered infructuous.

In view of statement of learned counsel for the applicant, the present bail application is ***dismissed as infructuous.***

(Ashutosh Srivastava,J.)

January 22, 2026
Ravi Prakash